

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-06/10184/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, **Smti. Mridu Chanda Bordoloi,**  
The District & Sessions Judge,  
Sivasagar

Dated Guwahati, the 04 October, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJSV/2024/5676, dated 17.09.2024

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2024 for travelling to Goa via Guwahati-Mumbai and return, w.e.f. 14.10.2024 till 20.10.2024, along with your husband Shri Debashish Saikia and minor son Shri Anuraaj Saikia (subject to fulfilling criteria as dependant family members), by the shortest possible route, as per existing Rules.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10185-10187/2024/A.

Dated 04<sup>th</sup> October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*4/10/2024*  
**REGISTRAR (VIGILANCE)**

*m*  
*4/10/24*